

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2007/11346/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jaspal Singh,
Addl. District & Sessions Judge,
cum i/c District & Sessions Judge, Dibrugarh.

Dated Guwahati the 28th November, 2022

Sub: **Vehicle Permission.**

Ref:- Your letter 24.11.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to perform journey to and fro Dhubri, by your official vehicle, at own cost.**

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-81/2007/11347/A, dated , 28-11-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rolo